

I/3741/2022

**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Recruitment Cell)  
**FDA Bhawan, Kotla Road, New Delhi-110 002**

Dated: the 15th June 2022

**NOTICE**

**SUBJECT: ISSUE OF WAIT LIST FOR THE POST OF TECHNICAL OFFICER AND CENTRAL FOOD SAFETY OFFICER IN FSSAI AGAINST RECRUITMENT ADVT. NO DR-02/2019-REG.**

In continuation to our Notice dated 04.12.2020, 09.12.2020, 10.12.2020, 04.06.2021, 24.06.2021, 30.07.2021 and 29.12.2021, following candidates are placed in the wait list for the post of Technical Officer and Central Food Safety Officer, it has been decided to invite them to produce all necessary documents for verification. The list of the candidates placed in the waiting list (not in order of merit) is as under: -

**POST- TECHNICAL OFFICER****Revised Cut-Off Marks**

Name of Post	Category –wise Cut off					Sub Category	
	UR	OBC	SC	ST	EWS	HI (D)	OH
Technical Officer (PL-7)	63.875	59.625	57.125	53.125	54.625	39.875 (UR)	53.375 (UR)

**List of Candidates**

Sl. No.	Registration No.	Name of Candidate	DOB (DD/MM/YYYY)	Category
1.	FSSAI200513	SUMI BARMAN	18/05/1988	UR
2.	FSSAI199760	SINDHU KJ	22/07/1992	OBC
3.	FSSAI112573	VANDNA	04/03/1990	EWS

**POST- CENTRAL FOOD SAFETY OFFICER****Revised Cut-Off Marks**

Name of Post	Category –wise Cut off					Sub Category	
	UR	OBC	SC	ST	EWS	HI(HH)	OH
Central Food Safety Officer (PL-7)	72.375	71.125	69.75	66.75	69.75	59.25 (UR)	72.5 (UR)

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## List of Candidates

Sl. No.	Registration No.	Name of Candidate	DOB (DD/MM/YYYY)	Category
1.	FSSAI194164	ROHANT KUMAR DHAKA	09/07/1992	UR
2.	FSSAI094722	HARSHITHA CG	24/02/1994	OBC

3. *The waiting list for the above mentioned posts is purely provisional and may be amended/cancelled subject to outcome of W.P.(C) 132/2021 & CM Appls, 406/2021, 407/2021 filed by Shri Devastotra Poddar & anr. Vs FSSAI & ors filed in Hon'ble High Court of Delhi.*

4. The above waiting list is purely provisional and also subject to verification of all necessary documents/category & caste certificate etc. at later stage. In case of any false declaration given by the candidate, the candidature of the candidate will be cancelled. Further, the candidates found eligible on verification of all necessary documents will only be issued offer of appointment.

5. All candidates will be intimated regarding list of document to be submitted through their registered email. Candidates are required to send all necessary documents on the email ID from which the email for documents verification is received. Documents received on any other email ID will not be entertained.

Digitally Signed by Pradeep  
Kumar Jain

Date: 15-06-2022 16:09:56  
Assistant Director (Recruitment)  
Reason: Approved June, 2022

To,

✓ CTO (IT) – with the request to upload on our official website.